	(5				nere for previous Lis		(<u>0</u>) <u>D</u>		4.0	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	250482877	1	25000000	24.56	0	0	482877	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	1684683154	2	650968564	63.95	0	0	1033714590	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	291	123829321	288	55533351	5.46	0	0	68295970	<u>Annexure 6</u>
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	160	931917089	25	61358048	6.03	0	0	870559041	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		455	2990912441	316	1017859963	100.00	0	0	1973052478	